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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

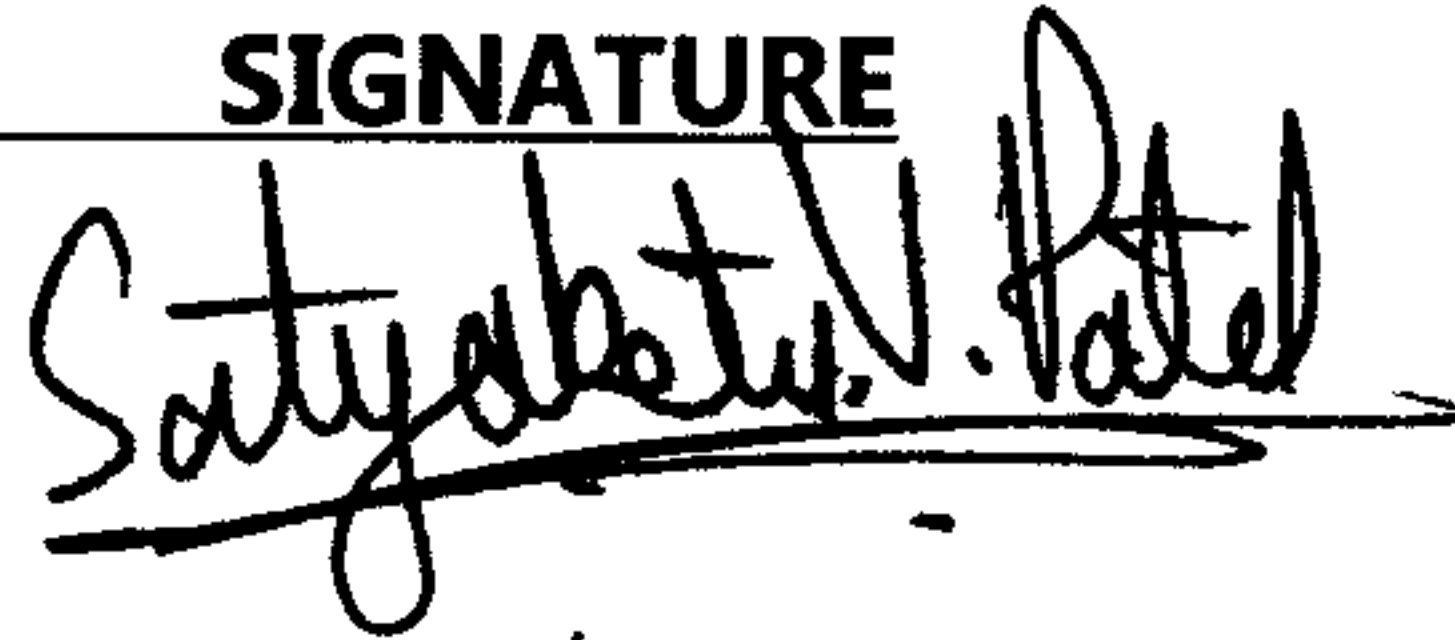


IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018

Name of the Company: Bhupendra Patel & Ors.  
V/s.  
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SATYAKETU PATEL	R-2	Self	
2.	DHIREN R. DAVE	PCS	Petitioner	
3.	HITESH BUCH	PCS	For R2	


**ORDER**

PCS Mr. Dhiren Dave is present for the applicant. PCS Mr. Hitesh Buch is present for the Respondent no. 2, Mr. Satyaketu Patel, Respondent no. 2 party in person present.

Since, connected matter is adjourned to 06.08.2018, hence this matter be listed on the same date.

List the matter on 06.08.2018.

  
MANORAMA KUMARI  
(MEMBER JUDICIAL)

  
HARIHAR PRAKASH CHATURVEDI  
(MEMBER JUDICIAL)

Dated this the 24<sup>th</sup> day of July, 2018.  
Sol/24.07.18